

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 182 of 2014

Dated : 21st August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

ORDER

Admit. Issue notice to the Respondents returnable on 15.09.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **17.09.2014.**

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson